

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 21st March, 2025 at 10.30 a.m. ;**

I

The Special Division Bench comprising of the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter, as per the board notified separately.

II

Soon after the Special Division Bench work is over the **Hon'ble Shri Justice Valmiki Menezes** will take up the extant judicial assignment pertaining to Single Bench.

III

Soon after the Special Division Bench work is over the Division Bench comprising of the **Hon'ble Shri Justice A.S. Chandurkar** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the extant judicial assignment pertaining to Division Bench.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 20.03.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)